

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 5367
ANSWERED ON- 25/03/2026

OBJECTIVES OF PRADHAN MANTRI JAN VIKAS KARYAKRAM

5367. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the details of the aims and objectives of the Pradhan Mantri Jan Vikas Karyakram and the works sanctioned and completed under the Programme in Amravati, Solapur, Satara and Yavatmal districts of Maharashtra during the last three years and the current year, district-wise;
- (b) the details of the funds allocated, released and utilised under PMJVK in the said districts during the above period, district and year-wise;
- (c) whether the Government has evaluated the physical and financial performance of PMJVK in these districts and if so, the details and the outcome of such evaluation; and
- (d) the steps taken by the Government to improve fund utilisation, ensure timely completion of projects and enhance the impact of PMJVK in minority-concentrated areas of the said districts?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b) Pradhan Mantri Jan Vikas Karyakram (PMJVK) is a Centrally Sponsored Scheme and a flagship programme of the Ministry of Minority Affairs aimed at creation of community infrastructure in Minority Concentration Areas across the country. The scheme focuses on improving the quality of life of minority communities by developing infrastructure in sectors such as Health, Education, Skill Development, Women-centric projects, Drinking Water Supply, Sanitation, Sports, Renewable Energy, Tourism, Animal Husbandry and other need-based community assets.

PMJVK is a demand-driven scheme, under which projects are considered and approved on the basis of proposals received from the respective State Governments/ Union Territory Administrations, subject to fulfilment of scheme guidelines.

In this regard, it is stated that no projects have been sanctioned under PMJVK during the last three years and the current year in the districts of Amravati, Solapur, Satara and Yavatmal in the State of Maharashtra. Further, as PMJVK is a demand-driven scheme, no district-wise allocation of funds is made. However, funds are released to States/UTs based on approved projects and their implementation progress. The year-wise details of funds released to the State of Maharashtra under PMJVK during the last three years and the current year are as under:

(Rs. in Lakh)				
2022-23	2023-24	2024-25	2025-26	Mother Sanctions issued as per SNA Sparsh 2025-26 as on 20.03.2026
-	-	2000.00	6000.00	5500.00

(c) & (d) Under PMJVK, the execution, operation and maintenance of approved projects are the responsibility of the respective State Governments/Union Territory Administrations. The Ministry monitors the progress of projects through periodic review meetings with States/UTs to assess both physical and financial progress. In addition, national workshops are organized to facilitate effective implementation and timely completion of projects. States/UTs are also advised to expedite implementation, drop non-viable projects where necessary, and utilize the available funds for completion of ongoing sanctioned projects under PMJVK.

To ensure accountability and transparency in project implementation, the Ministry has developed a dedicated PMJVK Portal, which provides an end-to-end digital platform for monitoring the entire project lifecycle from proposal submission to approval, fund release and completion. States/UTs upload real-time progress reports, geo-tagged photographs and milestone updates on the portal.

In addition, the NIGRANI Mobile App has been launched to facilitate field-level reporting through geo-tagged photographs and data uploads directly from project sites. These digital platforms enable real-time monitoring, enhance transparency and support timely corrective action wherever required. The funds are released through the State Nodal Account (SNA) mechanism to facilitate efficient utilization for approved community infrastructure projects.
